

by Calcutta Port Commissioners as their consultants only. The Hooghly River Bridge Commissioners propose to have another consultant, namely, M/s. Leonhardt Uenci Andhra. The Calcutta Port Commissioners who are the implementing agency for the main span (bridge proper) have indicated the following reasons for their proposal to appoint M/s. Rendel, Palmer and Tritton as their technical consultant in connection with this project:

(1) the choice rested upon the fact that the same firm have acted as a regular consultant to the Calcutta Port for many years in the past and have long experience about the Calcutta Port, the navigational problems of the river Hooghly as well as the nature of work in Indian conditions;

(2) this very firm was associated with the construction of the present Howrah Bridge and was appointed in 1961 by the Government of West Bengal to conduct the feasibility study of the Second Hooghly Bridge;

(!) in June 1967, the Government of West Bengal appointed this firm to scrutinise and vet the tender documents for the Second Hooghly Bridge; and

(4) subsequently, the evaluation of the tenders was also entrusted to M/s. Rendel, Palmer and Tritton by the Hooghly River Bridge Commissioners.

INTRODUCTION OF THE SCHEDULED CASTE AND SCHEDULED TRIBES ORDERS AMENDMENT BILL

1766. SHRI B. R. MUNDA:
SHRI CHAITANYA PRASAD MAJHI: SHRI M. B. SINGH:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government propose to re-introduce Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill 1967 which was discussed in the LoV Sabha in November, 1970; but was postponed;

(b) if so, the probable date by which it will be introduced in the House; and

(c) if not, the reasons therefor?

IMF. DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE: AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) The question of re-introducing the Bill is under active consideration.

(In and (c) The matter requires careful consideration as a number of controversial issues are to be resolved.

राज्यों में पुस्तकालय

1767. श्री प्रेम मनोहर :

डा० भाई महावीर :

श्री ओइम प्रकाश त्यागी :

क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि उन पुस्तकालयों के राज्यवार नाम तथा पते क्या हैं जो कि रजिस्टर्ड हैं अथवा किसी कालेज, विश्वविद्यालय या किसी शिक्षण संस्थान के अंग के रूप में कार्य कर रहे हैं ?

■(-) LIBRARIES IN STATES

1767. SHRI PREM MANOHAR: DR. BHAI MAHAVIR: SHRI O. P. TYAGI:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state the names and addresses of the libraries, State wise, which are registered or are functioning as a part of any college, University or an educational institution?!

शिक्षा, और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उपमंत्री (श्री डी० पी० यादव) : सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): The information is being collected and will be laid on the Table of the Sabha.]

AGRICULTURAL UNIVERSITY IN TAMIL NADU

1768. SHRI M. RUTHNASWAMY: Will the Minister of AGRICULTURE be pleased to state:

f |] English translation.